NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 88/16	TP 250/17	Hearing	560(6)	Ankur Lines Pvt. Ltd.,	

NAME (IN CAPITAL)

NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

RASAVARAJ 4' SABARAD ADVOCATE.

SABARAD AND CO. 9448050800

SR SHII ABRAKASA HON Kar lines BLID Advocate for petitioner 98440 29123

Babon. KARNATAK A HOUSING BOARD IMPLEADING APPLICANT.

(Barava sais Sabarad)

ORDER

Counsel for Petitioner in CA No. 563/16 is present. Counsel for Respondent in CA No. 563/16 is absent. No representation. List it on 08/06/2017 for hearing in CA No. 563/16 and no adjournment will be given.

Member (J)

Member (T)